

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 235 OF 2017

Dated: 31st May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M/s Brahmani Thermal Power Private Ltd. Appellant(s)
Versus
M/s Power Grid Corporation of India Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur for R-1

Mr. Samiron B, proxy counsel

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 15.06.2018 after serving copy on the other side.

List the matter on **07.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**